

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 111

New IA-3540/2023 New IA-3535/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Radiant Castings Pvtg Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.07.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Adarsh Tripathi & Mr. Ajitesh Tripathi, Advs.

For the Respondent :

ORDER

New IA-3535/2023:-

This is the fourth Progress Report filed by the Resolution Professional for the period of 01.03.2023 to 16.06.2023 is taken on record, subject to just exceptions.

IA disposed of.

New IA-3540/2023:-

This application has been filed by the Resolution Professional seeking approval of the Resolution Plan.

Learned Counsel appearing for the Resolution Professional shall file a brief note of submissions indicating therein all the statutory compliances made by the Resolution Professional.

List the matter on **18.07.2023** for final arguments.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)